

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/26483/2026 ARBP/33/2026	M/S ARDHNARESHWAR COAL CARRIER, JHARSUGUDA VS M/S VEDANTA LIMITED, JHARSUGUDA	MANOJ VERMA VS	// ( //
2	D-BLAPL/17591/2026 BLAPL/6141/2026	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHANJANAGAR /647 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000139/2023
3	D-BLAPL/17596/2026 BLAPL/6142/2026	KANHU NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TARASINGI /96 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/000064/2026
4	D-BLAPL/17597/2026 BLAPL/6143/2026	MD.MANOWAR ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000259/2026
5	D-BLAPL/17701/2026 BLAPL/6144/2026	BIBEK @ BIBEKANANDA BISHOYEE VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KRUSHNA PRASAD /69 /2026 J.M.F.C.,PURI(Puri) GR/0000262/2026
6	D-BLAPL/7905/2026 BLAPL/6145/2026	HRUDANANDA BEHERA VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	BARKOTE /374 /2025 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000003/2026
7	D-BLAPL/16380/2026 BLAPL/6146/2026	SURENDRA ROUT VS STATE OF ODISHA	MANORANJAN PADHY VS	KHUNTUNI /269 /2025 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000005/2025
8	D-BLAPL/17703/2026 BLAPL/6147/2026	SUKADEV SUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAREIPALI /172 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000061/2024
9	D-BLAPL/16943/2026 BLAPL/6148/2026	SUNIL SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000014/2026
10	D-BLAPL/17743/2026 BLAPL/6149/2026	BALARAM PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /24 /2021 A.D.J.,KODALA(Ganjam) ST/0000047/2021
11	D-BLAPL/17737/2026 BLAPL/6150/2026	DILLIP KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /342 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000336/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/16097/2026 BLAPL/6151/2026	KALIA @ GOPINATH DAS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BHADRESWAR /15 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANG GR/0000043/2026
13	D-BLAPL/16947/2026 BLAPL/6152/2026	SANTOSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
14	D-BLAPL/17625/2026 BLAPL/6153/2026	AMIYA RANJAN NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KEONJHAR TOWN /744 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000002/2026
15	D-BLAPL/17629/2026 BLAPL/6154/2026	SANJAYA MAJUMDAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
16	D-BLAPL/17716/2026 BLAPL/6155/2026	ABHIMANYU NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000141/2025
17	D-BLAPL/17718/2026 BLAPL/6156/2026	BUDHIA @ BUDHA @ PRAMOD SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANİKA /182 /2026 J.M.F.C,AUL(Kendrapara ) GR/0000305/2026
18	D-BLAPL/17632/2026 BLAPL/6157/2026	MOHAMMAD SHAFİK ANSARI VS STATE OF ODISHA	KİRTAN DANG VS	G.R.P.S. (TİTİLAGARH) /121 /2025 A.D.J.,KANTABANJİ(Balangir) Spl/0000015/2025
19	D-BLAPL/17719/2026 BLAPL/6158/2026	DURYODHAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANİKA /182 /2026 J.M.F.C,AUL(Kendrapara ) GR/0000305/2026
20	D-BLAPL/17633/2026 BLAPL/6159/2026	BAPI @ DEBASİSH ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000847/2025
21	D-BLAPL/17638/2026 BLAPL/6160/2026	SRABANA BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /28 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000259/2026
22	D-BLAPL/16388/2026 BLAPL/6161/2026	SUKANT KUMAR MOHARANA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHUNTUNI /269 /2025 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000005/2025
23	D-BLAPL/17706/2026	JOGESWAR ORAM	BISWORANJAN SWAIN	HATİBARI /190 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

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	BLAPL/6162/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh) ST/000056/2025
24	D-BLAPL/17373/2026 BLAPL/6163/2026	RABINARAYAN DEEP @ RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAIKMAL /207 /2021 A.D.J.,PADAMPUR(Bargarh ) Spl/000089/2021
25	D-BLAPL/17715/2026 BLAPL/6164/2026	SIPU @ DAYANIDHI MOHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /70 /2026 J.M.F.C,JALESWAR(Baleshwar) CT/0000310/2026
26	D-BLAPL/17660/2026 BLAPL/6165/2026	AMAR KUMAR RAULA @ ROUL VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	HEMGIR /256 /2026 J.M.F.C,HEMGIR(Sundargarh) GR/0000252/2026
27	D-BLAPL/17450/2026 BLAPL/6166/2026	JITUN @ JITANU PARIDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /412 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000020/2026
28	D-BLAPL/13683/2026 BLAPL/6167/2026	SON IN LAW OF UNCLE VS STATE OF ODISHA	SIDHARTHA DAS VS	BHEDEN /31 /2026 DIST.AND SESSIONS JUDGE,BARGARH CT/0000042/2026
29	D-BLAPL/14343/2026 BLAPL/6168/2026	AMIT HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /38 /2026 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000018/2026
30	D-BLAPL/7170/2026 BLAPL/6169/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /459 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000929/2025
31	D-BLAPL/17748/2026 BLAPL/6170/2026	PAPU PANDA @ SACHIRANJAN PANDA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ERASAMA /116 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000009/2026
32	D-BLAPL/17763/2026 BLAPL/6171/2026	SUBHAM PASWAN @ SUBHAM KUMAR PASWAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PLANTSITE /124 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000391/2026
33	D-BLAPL/17764/2026 BLAPL/6172/2026	NALTU @ LALTU @LALTU KHAN @ S.K. KURBAN VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /145 /2026 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000004/2026
34	D-BLAPL/17766/2026 BLAPL/6173/2026	MANOJ PATRA VS	BABITA DASH VS	TALCHER TOWN /522 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

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35	D-BLAPL/17671/2026 BLAPL/6174/2026	STATE OF ODISHA TAPAN MAHUNTA @ TAPAN MAOHUNTA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	GR/0000887/2026 BRAMHA BARADA /9 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000078/2025
36	D-BLAPL/17691/2026 BLAPL/6175/2026	SANGRAM KISHOR MALLICK VS STATE OF ODISHA	SARTHAK SATAPATHY VS	BIRIDI PS /131 /2026 S.D.J.M.,JAGATSingHPUR(Jagatsinghapur) GR/0000812/2026
37	D-CMP/26261/2026 CMP/1009/2026	POTNURU PRASANALATA @ P. PRASANALATA VS THE CHAIRMAN AND MANAGING DIRECTOR BSNL, NEW DELHI	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJAPUR RFA/0000006/2024
38	D-CMP/27178/2026 CMP/1010/2026	JYOTSNARANI RAY VS MANOJ KUMAR NAYAK	PRASANTA KUMAR NANDA VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR Fao/0000027/2026
39	D-CMP/25983/2026 CMP/1011/2026	INDIRA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0001020/2024
40	D-CONTC/16754/2026 CONTC/3385/2026	RUTUPRIYA PANI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
41	D-CONTC/26793/2026 CONTC/3386/2026	BINOD CHANDRA PADHI VS PRIYABRATA PALAKA, SUB REGISTER, BERHAMPUR II	SURYA PRASAD MISHRA (S.R. ADV.) VS	// () //
42	D-CONTC/24144/2026 CONTC/3387/2026	PREMALATA DASH VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// () //
43	D-CONTC/24287/2026 CONTC/3388/2026	LINGARAJ SAHOO VS ARBINDA KUMAR PADHEE,IAS, ADDL. CHIEF SECRETARY REVENUE DISATER MANAGEMENT DEPTT.	ADV VS	// () //
44	D-CONTC/26477/2026 CONTC/3389/2026	SAMAL BARRAGE EMPLOYEES UNION, ANGUL VS SUBHA SHARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //
45	D-CONTC/20173/2026 CONTC/3390/2026	DR. DIBYA PRABHA BARA VS ASWATHY S., IAS	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

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46	D-CONTC/23458/2026 CONTC/3391/2026	SUNANDA KUMAR SUTAR VS SHUBHA SARMA, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, KHURDA	ADV. VS	// ()
47	D-CONTC/26535/2026 CONTC/3392/2026	PRAFULLA KUMAR BARIK VS ARAVIND AGRAWAL, PRINCIPAL SCRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()
48	D-CONTC/26867/2026 CONTC/3393/2026	BANDITA MUDULI VS NIGAMANANDA PANDA, OAS	ADV. VS	// ()
49	D-CONTC/25895/2026 CONTC/3394/2026	SAIRAM APAT VS R.S GOPALAN, PRINCIPAL SECRTRY EXCISE DEPTT.	ARUN KUMAR PATRA VS	// ()
50	D-CONTC/21112/2026 CONTC/3395/2026	MAYA BEHERA VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY	ADV VS	// ()
51	D-CONTC/25064/2026 CONTC/3396/2026	RADHA KRUSHNA PATTNAIK VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
52	D-CRLA/18250/2026 CRLA/505/2026	KEDAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 A.D.J.,PADAMPUR(Bargarh ) CT/0000015/2019
53	D-CRLA/14567/2026 CRLA/506/2026	RAMESH CHANDRA SETHY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /51 /2003 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000051/2003
54	D-CRLMC/16747/2026 CRLMC/1974/2026	GOURA HARI BEHERA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000100/2019
55	D-CRLMC/17883/2026 CRLMC/1975/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	K.NUAGAON /181 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000275/2024
56	D-CRLMC/16224/2026 CRLMC/1976/2026	NIRAKAR BAG VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	LAKHANPUR /237 /2025 J.M.F.C.LAKHANPUR(Jharsuguda ) CT/0000233/2025
57	D-CRLMC/16784/2026	BIKIRAM KARMI	KRANTI RAGINII SAHU	TARBHA /135 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1977/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,SONE CRREV/0000001/2026
58	D-CRLMC/17900/2026 CRLMC/1978/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	DIGAPAHANDI /116 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000140/2025
59	D-CRLMC/17443/2026 CRLMC/1979/2026	GOKULANANDA SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /137 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000129/2025
60	D-CRLMC/15910/2026 CRLMC/1980/2026	MANAS KUMAR DEY VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	//0 J.M.F.C.,DHAMNAGAR(Bhadrak ) ICC/0000114/2012
61	D-CRLMC/17137/2026 CRLMC/1981/2026	BINAYAK ROUT VS STATE OF ODISHA	BIDYADHAR MANSING VS	MARKAT NAGAR /164 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000629/2026
62	D-CRLMC/14679/2026 CRLMC/1982/2026	DR. PRABHU CHARAN MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CANTONMENT ROAD /39 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000236/2026
63	D-CRLMC/16100/2026 CRLMC/1983/2026	BIKASH PRADHAN VS STATE OF ODISHA	BYOMKESH TRIPATHY VS	GONDIA /121 /2026 J.M.F.C.,GONDIA(Dhenkanal) GR/0000162/2026
64	D-CRLMC/17639/2026 CRLMC/1984/2026	AMITABH CHAUDHRY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	INFOCITY PS /343 /2026 ( ) //
65	D-CRLMC/17880/2026 CRLMC/1985/2026	SHAMBHU KUMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND E.O, BALASORE /22 J.M.F.C.,BASTA(Baleshwar) CRMC/0000136/2024
66	D-CRLMC/17692/2026 CRLMC/1986/2026	ABHIJIT MEHER@RABI MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /42 /2004 DISTRICT AND SESSIONS JUDGE,JHAR ST/0000036/2007
67	D-CRLMC/13769/2026 CRLMC/1987/2026	MAHESWAR SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /66 /2006 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000009/2024
68	D-CRLMC/18260/2026 CRLMC/1988/2026	DIRECTOR,INDIRA GANDHI INSTITUTE OF TECHNOLOGY,SARANG VS	SASWATI SOUMYA SAHU VS	//0 J.M.F.C,PARJANG(Dhenkanal)

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :22/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/17747/2026 CRLMC/1989/2026	TAPAN KUMAR SUTAR MALAYA MISTRI @ NEPAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	2(C)CC/0000001/2026 JHARSUGUDA /668 /2015 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS GR/0002172/2015
70	D-CRLMC/18333/2026 CRLMC/1990/2026	RAMESH GUPTA@KUMAR VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013
71	D-CRLMC/18328/2026 CRLMC/1991/2026	PRABHANJAN KUMAR PATRA VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013
72	D-CRLMC/17800/2026 CRLMC/1992/2026	SUDAM POLEI VS DHIRENDRA SAHU	ARIJEET MISHRA VS	// J.M.F.C,TALCHER(Anugul ) ICC/0000081/2021
73	D-CRLMP/13124/2026 CRLMP/759/2026	INFORMANT VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //
74	D-CRLMP/17649/2026 CRLMP/760/2026	ROHIT SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// () //
75	D-CRLREV/14971/2026 CRLREV/419/2026	SK,KADIR HOSEN@SK.QUADIR HOSSAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /108 /2020 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000075/2020
76	D-CRLREV/17406/2026 CRLREV/420/2026	CHANDRA SEKHAR MISHRA @ PINKU VS STATE OF ODISHA	KASHINATH PATTANAİK VS	TIGIRIA /253 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000020/2025
77	D-CRLREV/11292/2026 CRLREV/421/2026	BIKRAM SOREN VS BASANTI HANSDAH @ SOREN	ASIT KUMAR OTTA VS	// A.D.J.,UDALA(Mayurbhanj) CRREV/0000009/2025
78	D-CRLREV/16941/2026 CRLREV/422/2026	MANORANJAN PANDA VS SMRUTI REKHA PANDA	SANDEEP RATH VS	// DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000126/2025
79	D-FAO/26368/2026 FAO/725/2026	HIMANSU SEKHAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000126/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

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80	D-LAA/24256/2026 LAA/77/2026	ASWINI PUJAHARI VS LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR	RABINDRA NATH DEBATA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/000023/2020
81	D-MACA/24715/2026 MACA/567/2026	M/S.NATIONAL INSURANCE CO.LTD., CUTTACK VS SULOCHANA ROUT	DAYANIDHI MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/000061/2019
82	D-MATA/22766/2026 MATA/208/2026	BABITA SAHA VS UMAKANTA SWAIN	GYANA RANJAN MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/000019/2025
83	D-MATA/22755/2026 MATA/209/2026	SUSANTA MOHANTY VS SOUMYA MOHANTY	GYANA RANJAN MISHRA VS	// JUDGE FAMILY COURT, BHUBANESWAR CP/0000751/2020
84	D-MATA/25464/2026 MATA/210/2026	LULIPTA BEURA VS ANSHUMAN PRADHAN	SARAT CHANDRA SAMAL VS	// JUDGE FAMILY COURT, CUTTACK(Cutta CP/0000390/2021
85	D-MSA/25982/2026 MSA/28/2026	M/S.OM SHREE INFRATECH PVT. LTD., BHUBANESWAR VS REGISTRAR ORISSA REAL ESTATE APPELLATE TRIBUNAL, BHUBANESWAR	AUROVINDA MOHANTY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000121/2023
86	D-OTAPL/25897/2026 OTAPL/12/2026	COMMISSIONER OF GST AND C. EX, BBSR VS M/S. HINDUSTAN COCA COLA BEVERAGE PVT. LTD., KHURDA	UMESH CHANDRA SAHOO (JR.S.C.) VS	// ) //
87	D-OTAPL/24321/2026 OTAPL/13/2026	PRINCIPAL COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, BHUANESWAR VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA,(NOW TPCODL),BHUBANESWAR	BISMAY ANAND PRUSTY (SR. ADV.) VS	// ) //
88	D-RPFAM/26563/2026 RPFAM/161/2026	DINESH PATTANAİK VS PURNIMA SAMANTSINGHAR	ROHIT RANJAN RAY VS	// JUDGE FAMILY COURT, KHURDA(Khor Crp/0000125/2024
89	D-RSA/26420/2026 RSA/306/2026	NANDADULAL SAMANTA SINGHAR VS MAYA MALLICK	BHAWANI SANKAR PANIGRAHI VS	// A.D.J., BARIPADA(Mayurbhanj) RFA/000025/2018
90	D-RSA/19743/2026 RSA/307/2026	UDAYANATH MISHRA VS PRAVAKAR MISHRA	SOURAV SUMAN BHUYAN VS	// A.D.J.-CUM-SPECIAL JUDGE, PATTAMU RFA/0000100/2025
91	D-RSA/24890/2026	PRIYADARSHINI PATRI @ NANDA	ARUN KUMAR BUDHIA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

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	RSA/308/2026	VS RAJKISHORE NANDA	VS	A.D.J.,UDALA(Mayurbhanj) RFA/0000025/2025
92	D-RVWPET/23749/2026 RVWPET/148/2026	THE WORKMEN OF TALCHER COAL MINES EMPLOYEES UNION VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL ,ORISSA	SOMA PATNAIK VS	// ()
93	D-SAO/21354/2026 SAO/18/2026	NIRANJAN KHUNTIA VS AJAY KUMAR KHUNTIA	AMIT PRASAD BOSE VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000033/2016
94	D-TRP(C)/23297/2026 TRP(C)/176/2026	GARGI PATRA VS AYUSH PANIGRAHY	DEBASISH SAMAL VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000255/2026
95	D-TRP(C)/25748/2026 TRP(C)/177/2026	LAXMIPRIYA MANDAL VS MANOJ KUMAR PARAMANIK	ANKANN PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000976/2025
96	D-TRP(C)/24754/2026 TRP(C)/178/2026	STHITAPRANGYA GAJENDRA @ DAS VS DILLIP KUMAR DAS	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CP/0000028/2025
97	D-TRP(C)/24406/2026 TRP(C)/179/2026	PURNIMA BAIYARI VS MANOJ KUMAR DAS	SARITA DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000077/2026
98	D-TRPCRL/16217/2026 TRPCRL/51/2026	GOURANGA BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /12 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000008/2015
99	D-TRPCRL/17422/2026 TRPCRL/52/2026	ADITYA KUMAR PRADHAN VS PUJA BEHERA	SUSAMA RANI SAHOO VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) CMC/0000075/2026
100	D-WA/21701/2026 WA/826/2026	BHABAGRAHI GOCHHAYAT VS THE DIVISIONAL LABOUR COMMISSIONER, LABOUR DEPT., CUTTACK	BIBHUTI BHUSAN DASH VS	// ()
101	D-WA/22804/2026 WA/827/2026	STATE OF ODISHA VS BARUN KUMAR SAHU	SAROJ KUMAR JEE,A.G.A VS	// ()
102	D-WA/20674/2026 WA/828/2026	MANORAMA SWAIN VS	GAJENDRANATH ROUT VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		COMMISSIONER LAND REFORMS CUM COMMISSIONER SETTLEMENT AND CONSOLIDATION ODISHA		//
103	D-WA/17019/2026 WA/829/2026	INDIAN OVERSEAS BANK, GORUAL BRANCH, PURI VS BIMAL PRASAD BEHERA	AUROVINDA MOHANTY VS	// 0 //
104	D-WA/23995/2026 WA/830/2026	ANUP KUMAR RATH VS INSTITUTE OF BANKING PERSONNEL SELECTION (IBPS), MUMBAI	ACHYUTANANDA PATTANAIAK VS	// 0 //
105	D-WP(C)/25597/2026 WP(C)/18586/2026	GOURANGA TRIPATHY VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
106	D-WP(C)/27159/2026 WP(C)/18587/2026	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
107	D-WP(C)/26240/2026 WP(C)/18588/2026	SAILENDRA MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
108	D-WP(C)/27162/2026 WP(C)/18589/2026	JAGABANDHU SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
109	D-WP(C)/26743/2026 WP(C)/18590/2026	SAROJ KUMAR PARIDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
110	D-WP(C)/26760/2026 WP(C)/18591/2026	AJAYA KUMAR SARANGI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
111	D-WP(C)/23292/2026 WP(C)/18592/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
112	D-WP(C)/26112/2026 WP(C)/18593/2026	LAXMI PRIYA SAHU VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
113	D-WP(C)/26887/2026 WP(C)/18594/2026	LOPAMUDRA PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/27138/2026 WP(C)/18595/2026	RAJA KUMAR DOMB VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
115	D-WP(C)/26430/2026 WP(C)/18596/2026	DHARANIDHAR NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
116	D-WP(C)/24525/2026 WP(C)/18597/2026	B.CHANDRAMA REDDY VS MANAGER, BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD, PUNE, MAHARASTRA	PRAMOD KUMAR SAHU VS	// 0 //
117	D-WP(C)/24506/2026 WP(C)/18598/2026	SARAT CHANDRA MALLIK VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// 0 //
118	D-WP(C)/26228/2026 WP(C)/18599/2026	ROJALIN BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
119	D-WP(C)/26252/2026 WP(C)/18600/2026	SURENDRA BIKRAM JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
120	D-WP(C)/24508/2026 WP(C)/18601/2026	DEBENDRA SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
121	D-WP(C)/26480/2026 WP(C)/18602/2026	ASWINI BANCHHOR VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
122	D-WP(C)/24519/2026 WP(C)/18603/2026	KHIROD CHANDRA NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
123	D-WP(C)/24165/2026 WP(C)/18604/2026	LALIT MOHAN KISHAN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
124	D-WP(C)/26256/2026 WP(C)/18605/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
125	D-WP(C)/26785/2026	SURESH KUMAR SAHOO	SAIBRATA RATH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18606/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/23240/2026 WP(C)/18607/2026	PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
127	D-WP(C)/24212/2026 WP(C)/18608/2026	MAHAPURUSA SARKAR VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
128	D-WP(C)/27066/2026 WP(C)/18609/2026	JAYANTI MOHANTY VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
129	D-WP(C)/23970/2026 WP(C)/18610/2026	NILAKANTHA MAHAPATRA VS THE CENTRAL PROVIDENT FUND COMMISSIONER, PLATE A, NEW DELHI	BHUBAN MOHAN BHUYAN VS	// 0 //
130	D-WP(C)/26490/2026 WP(C)/18611/2026	PRADIP KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
131	D-WP(C)/26570/2026 WP(C)/18612/2026	SMITANJALI MOHAPATRA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
132	D-WP(C)/25687/2026 WP(C)/18613/2026	CHITTARANJAN DASH VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
133	D-WP(C)/26495/2026 WP(C)/18614/2026	KSHIROD KUMAR TRIPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
134	D-WP(C)/26062/2026 WP(C)/18615/2026	SAROJ KUMAR BALIARSINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
135	D-WP(C)/26202/2026 WP(C)/18616/2026	NETRANANDA SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
136	D-WP(C)/26655/2026 WP(C)/18617/2026	MOHAMMED NIHAL AKHATAR VS	DHANESWAR BEHERA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/26452/2026 WP(C)/18618/2026	STATE OF ODISHA B.B.CHHATOI SCHOOL AND COLLEGE OF NURSING, BHARATPUR, KHURDA VS	MANOJA KUMAR KHUNTIA VS	// // ()
138	D-WP(C)/26133/2026 WP(C)/18619/2026	STATE OF ODISHA GOPAL CHARAN MISHRA VS	UPASIKA SAMANTARAY VS	// // ()
139	D-WP(C)/27053/2026 WP(C)/18620/2026	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	BHASKAR CHANDRA PANDA VS	// // ()
140	D-WP(C)/27133/2026 WP(C)/18621/2026	STATE OF ODISHA JAGABALIA BAG VS	ASHUTOSH DASH VS	// // ()
141	D-WP(C)/27220/2026 WP(C)/18622/2026	STATE OF ODISHA PRAVAKAR PATRA VS	DEEPALI MAHAPATRA VS	// // ()
142	D-WP(C)/27115/2026 WP(C)/18623/2026	STATE OF ODISHA ARUP KUMAR SAHU VS	ANJAN KUMAR BISWAL VS	// // ()
143	D-WP(C)/26200/2026 WP(C)/18624/2026	STATE OF ODISHA SURATH KUMAR GOUDA VS	MANAS PATI VS	// // ()
144	D-WP(C)/26913/2026 WP(C)/18625/2026	STATE OF ODISHA BHISHMA MEHER VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
145	D-WP(C)/27072/2026 WP(C)/18626/2026	STATE OF ODISHA DEBENDRANATH MOHANTY @ DEVANDRANATH MOHANTY VS	BISWAJIT MOHANTY VS	// // ()
146	D-WP(C)/26921/2026 WP(C)/18627/2026	STATE OF ODISHA SASHILATA BADHEI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
147	D-WP(C)/24632/2026 WP(C)/18628/2026	STATE OF ODISHA SUNABEDA TRUCK AND TIPPER OWNERS ASSOCIATION VS	BIBHUTI BHUSAN MISHRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/19093/2026 WP(C)/18629/2026	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
149	D-WP(C)/26930/2026 WP(C)/18630/2026	DEBAPRASAD DHAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
150	D-WP(C)/26941/2026 WP(C)/18631/2026	MINAKETAN KARSAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
151	D-WP(C)/26917/2026 WP(C)/18632/2026	NANDALAL SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
152	D-WP(C)/26959/2026 WP(C)/18633/2026	BINOD BIHARI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
153	D-WP(C)/25542/2026 WP(C)/18634/2026	SHANKAR MAHANANDIA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
154	D-WP(C)/26937/2026 WP(C)/18635/2026	BHULESWAR NAGA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
155	D-WP(C)/26905/2026 WP(C)/18636/2026	GOBARDHAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
156	D-WP(C)/25803/2026 WP(C)/18637/2026	KARTIKA KUMAR ACHARYA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
157	D-WP(C)/27176/2026 WP(C)/18638/2026	BHUINBRUTI GRAM PANCHAYAT, NUAGAON, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
158	D-WP(C)/26968/2026 WP(C)/18639/2026	BIPRA CHARAN SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
159	D-WP(C)/27010/2026	SANJEEB KUMAR JENA	ASUTOSH ROUT	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18640/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/27190/2026 WP(C)/18641/2026	SUBASH CHANDRA PASWAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
161	D-WP(C)/27156/2026 WP(C)/18642/2026	NIRUPAMA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
162	D-WP(C)/27246/2026 WP(C)/18643/2026	NIMAI CHARAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0
163	D-WP(C)/27158/2026 WP(C)/18644/2026	GOPINATHPUR GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	TARANI KANTA BISWAL,S.PRADHAN,B.S.PANI GRAHI(CAVEATORS) SUKANTA KUMAR DALAI VS	// 0 //
164	D-WP(C)/27056/2026 WP(C)/18645/2026	PADMA KANDULPHUL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
165	D-WP(C)/27175/2026 WP(C)/18646/2026	KARANJAMAL GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
166	D-WP(C)/26910/2026 WP(C)/18647/2026	PUTAMESETTI BALAKRISHNA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
167	D-WP(C)/27151/2026 WP(C)/18648/2026	KHERANG GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
168	D-WP(C)/24065/2026 WP(C)/18649/2026	PINKILATA BEHERA VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
169	D-WP(C)/24160/2026 WP(C)/18650/2026	JHARANAMAYEE NANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
170	D-WP(C)/26911/2026 WP(C)/18651/2026	MAHAVIR INFRA DEVELOPERS (P) LTD, KHURDA VS	SUKANTA KUMAR DALAI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/26857/2026 WP(C)/18652/2026	STATE OF ODISHA ANITA MISHRA VS	TAPAN KUMAR BISWAL VS	// // ()
172	D-WP(C)/27238/2026 WP(C)/18653/2026	STATE OF ODISHA CHANDRA KISHOR PATRA VS	PRASANTA KUMAR MISHRA VS	// // ()
173	D-WP(C)/24161/2026 WP(C)/18654/2026	STATE OF ODISHA DEBASMITA PANIGRAHI VS	SOUMYA MISHRA VS	// // ()
174	D-WP(C)/26317/2026 WP(C)/18655/2026	STATE OF ODISHA ARAVINDA KUMAR PATEL VS	ABHISHEK SAHOO VS	// // ()
175	D-WP(C)/27127/2026 WP(C)/18656/2026	THE ADDITIONAL STATE TAX OFFICER, CT AND GST, BALANGIR CIRCLE MANABHANJAN PADHEE VS	SRINIVAS MOHANTY VS	// // ()
176	D-WP(C)/27074/2026 WP(C)/18657/2026	KENDRIYA VIDYALAYA SANGHATHAN KANHU CHARAN GOUDA VS	SUSHANTA KUMAR MISHRA VS	// // ()
177	D-WP(C)/27078/2026 WP(C)/18658/2026	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
178	D-WP(C)/27085/2026 WP(C)/18659/2026	STATE OF ODISHA DILLIP KUMAR PATRA VS	SUSHANTA KUMAR MISHRA VS	// // ()
179	D-WP(C)/27095/2026 WP(C)/18660/2026	STATE OF ODISHA DEBABRATA JENA VS	SUSHANTA KUMAR MISHRA VS	// // ()
180	D-WP(C)/26852/2026 WP(C)/18661/2026	STATE OF ODISHA ANURJA MAJHI VS	BANSHIDHAR SATAPATHY VS	// // ()
181	D-WP(C)/27092/2026 WP(C)/18662/2026	STATE OF ODISHA SNEHALATA PANDIT VS	SUSHANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/27098/2026 WP(C)/18663/2026	SANGEETA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/26944/2026 WP(C)/18664/2026	SITAKANTA PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
184	D-WP(C)/27106/2026 WP(C)/18665/2026	JAGANNATH PARHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
185	D-WP(C)/27009/2026 WP(C)/18666/2026	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
186	D-WP(C)/27111/2026 WP(C)/18667/2026	BIKARTTAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/27045/2026 WP(C)/18668/2026	PRASANNA KUMAR SINGH VS COLLECTOR, KEONJHAR	BAIJAYANTI MOHANTY VS	// 0 //
188	D-WP(C)/25398/2026 WP(C)/18669/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// 0 //
189	D-WP(C)/25404/2026 WP(C)/18670/2026	B.LILLESWAR RAO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
190	D-WP(C)/25731/2026 WP(C)/18671/2026	LALITA BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
191	D-WP(C)/25572/2026 WP(C)/18672/2026	SASMITA NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
192	D-WP(C)/26915/2026 WP(C)/18673/2026	MAHAVIR INFRA DEVELOPERS (P) LTD, KHURDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
193	D-WP(C)/25765/2026	SATYENDRA NATH KHAN	AMIT PRASAD BOSE	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18674/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/24995/2026 WP(C)/18675/2026	SUBRATA KUMAR DAS VS THE MEMBER SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY(OSLSA), CUTTACK	UMAKANTA MISHRA VS	// 0 //
195	D-WP(C)/26446/2026 WP(C)/18676/2026	PRASANTI CHHATOI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
196	D-WP(C)/26929/2026 WP(C)/18677/2026	JAGANNATH MAHALICK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
197	D-WP(C)/25337/2026 WP(C)/18678/2026	PANCHANAN KANHAR VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
198	D-WP(C)/26870/2026 WP(C)/18679/2026	BISHNU MOHAN NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
199	D-WP(C)/27263/2026 WP(C)/18680/2026	SUDHAKAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
200	D-WP(C)/26728/2026 WP(C)/18681/2026	BACHAN JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
201	D-WP(C)/24071/2026 WP(C)/18682/2026	SASMITA PRADHAN VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
202	D-WP(C)/26813/2026 WP(C)/18683/2026	PB CONSTRUCTION, BHUBANESWAR VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
203	D-WP(C)/24688/2026 WP(C)/18684/2026	ARJUNA NAYAK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
204	D-WP(C)/24510/2026 WP(C)/18685/2026	SARAT KUMAR BAG VS	BIDYALOK MOHAPATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/27183/2026 WP(C)/18686/2026	STATE OF ODISHA KARUNAKAR MEHER VS	LOKESH KUMAR MEHER VS	// // 0
206	D-WP(C)/24986/2026 WP(C)/18687/2026	STATE OF ODISHA NIRUPAMA SANKHUA VS	MANOJA KUMAR KHUNTIA VS	// // 0
207	D-WP(C)/25659/2026 WP(C)/18688/2026	STATE OF ODISHA SUNDARLAL PANDA VS	SUSHREE SANGITA PASAYAT VS	// // 0
208	D-WP(C)/27277/2026 WP(C)/18689/2026	STATE OF ODISHA SOUMYAJIT BAG VS	SUSANTA KUMAR BARAL VS	// // 0
209	D-WP(C)/27230/2026 WP(C)/18690/2026	AUTHORIZED OFFICER, TATA CAPITAL HOUSING FINANCE LIMITED, BHUBANESWAR ABINASH KAR VS	SUSHANTA KUMAR MISHRA VS	// // 0
210	D-WP(C)/25683/2026 WP(C)/18691/2026	STATE OF ODISHA PRAMOD KUMAR BAL VS	SUSHREE SANGITA PASAYAT VS	// // 0
211	D-WP(C)/26859/2026 WP(C)/18692/2026	STATE OF ODISHA DINABANDHU SAHU VS	SOUMYA MISHRA VS	// // 0
212	D-WP(C)/24675/2026 WP(C)/18693/2026	STATE OF ODISHA SUKANTI RANA VS	SUBAS CHANDRA DAS VS	// // 0
213	D-WP(C)/26102/2026 WP(C)/18694/2026	STATE OF ODISHA JAGANNATHA RATH @ JAGANNATHA RATHA VS	HEMANTA MOHANTA VS	// // 0
214	D-WP(C)/27049/2026 WP(C)/18695/2026	STATE OF ODISHA MINU RANI BHATTACHERJEE VS	SWARUP KUMAR PATNAIK VS	// // 0
215	D-WP(C)/26285/2026 WP(C)/18696/2026	STATE OF ODISHA PITAMBAR RAUL VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/24862/2026 WP(C)/18697/2026	NARENDRA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
217	D-WP(C)/23035/2026 WP(C)/18698/2026	SACHINDRA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
218	D-WP(C)/27244/2026 WP(C)/18699/2026	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
219	D-WP(C)/25417/2026 WP(C)/18700/2026	RAJESH KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
220	D-WP(C)/27144/2026 WP(C)/18701/2026	LAMBODAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
221	D-WP(C)/26901/2026 WP(C)/18702/2026	MURALIDHAR BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
222	D-WP(C)/25011/2026 WP(C)/18703/2026	RABINDRA KUMAR PARIDA VS THE MEMBER SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY(OSLSA), CUTTACK	UMAKANTA MISHRA VS	// 0 //
223	D-WP(C)/23298/2026 WP(C)/18704/2026	BHAGYARATHI MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
224	D-WP(C)/27149/2026 WP(C)/18705/2026	BICHITRA DIGAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
225	D-WP(C)/27130/2026 WP(C)/18706/2026	MAHIMA BHAKTI BESEN VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
226	D-WP(C)/24717/2026 WP(C)/18707/2026	BAMAN CHANDRA RAJ VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
227	D-WP(C)/27182/2026	JAYESH KUMAR PANCHAL	LOKESH KUMAR MEHER	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18708/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/27249/2026 WP(C)/18709/2026	THE DIOCESE OF SAMBALPUR, CHURCH OF NORTH INDIA, MISSION COMPOUND, BORDOIGHA VS STATE OF ODISHA	BOJANGIRAN NANDA VS	// 0 //
229	D-WP(C)/23972/2026 WP(C)/18710/2026	TRILOCHAN PRADHAN VS THE CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	BHUBAN MOHAN BHUYAN VS	// 0 //
230	D-WP(C)/27399/2026 WP(C)/18711/2026	ROHIT KUMAR MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/22181/2026 WP(C)/18712/2026	HRUDANANDA BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
232	D-WP(C)/26481/2026 WP(C)/18713/2026	NILAMBAR NAYAK VS SABITRI NAYAK	RAKESH KUMAR MALLICK VS	// 0 //
233	D-WP(C)/25297/2026 WP(C)/18714/2026	KAVI SANGRAM KESHARI SATPATHY @ KAVI SATPATHY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
234	D-WP(C)/27118/2026 WP(C)/18715/2026	NINIMA PATEL VS TANAYA MISHRA	SOUMYA DEV RAY VS	// 0 //
235	D-WP(C)/24033/2026 WP(C)/18716/2026	RANJAN DALAI VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
236	D-WP(C)/26885/2026 WP(C)/18717/2026	SUSHAMA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/26879/2026 WP(C)/18718/2026	KISHORE KUMAR PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
238	D-WP(C)/26895/2026 WP(C)/18719/2026	SANDHYARANI BISWAL VS	KUNAL KUMAR SWAIN VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/27296/2026 WP(C)/18720/2026	STATE OF ODISHA PRABHAT KUMAR MALIK VS	DURGESH NARAYAN RATH VS	// // 0
240	D-WP(C)/26871/2026 WP(C)/18721/2026	STATE OF ODISHA SANGITA PUROHIT VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/26463/2026 WP(C)/18722/2026	STATE OF ODISHA MALAYA KUMAR PADHI VS	UMARANI PANDA VS	// // 0
242	D-WP(C)/25437/2026 WP(C)/18723/2026	JUDGE FAMILY COURT, CUTTACK RAJESH KUMAR SETH VS	KUNAL KUMAR SWAIN VS	// // 0
243	D-WP(C)/25881/2026 WP(C)/18724/2026	STATE OF ODISHA BHISMADEV PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
244	D-WP(C)/26906/2026 WP(C)/18725/2026	STATE OF ODISHA AKSHAYA KUMAR DASH VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/26573/2026 WP(C)/18726/2026	STATE OF ODISHA ANSUMAN SWAIN VS	BISWAJIT NAYAK VS	// // 0
246	D-WP(C)/24169/2026 WP(C)/18727/2026	UNION BANK OF INDIA, BHUBANESWAR TRILOCHAN MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
247	D-WP(C)/26945/2026 WP(C)/18728/2026	STATE OF ODISHA SUDARSAN BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
248	D-WP(C)/26271/2026 WP(C)/18729/2026	STATE OF ODISHA MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHHOL, CUTTACK VS	KUNAL KUMAR SWAIN VS	// // 0
249	D-WP(C)/26897/2026 WP(C)/18730/2026	STATE OF ODISHA HASIM KHAN VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/26742/2026 WP(C)/18731/2026	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
251	D-WP(C)/23518/2026 WP(C)/18732/2026	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
252	D-WP(C)/26770/2026 WP(C)/18733/2026	NIVAS DIGAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// () //
253	D-WP(C)/26892/2026 WP(C)/18734/2026	SANDHYARANI NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //
254	D-WP(C)/25660/2026 WP(C)/18735/2026	LILANIDHI PATTAJOSHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //
255	D-WP(C)/26912/2026 WP(C)/18736/2026	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
256	D-WP(C)/27458/2026 WP(C)/18737/2026	NAYAPALLI MEDICAL HALL VS UNION OF INDIA	ARYA TRIPATHY VS	// () //
257	D-ABLAPL/17657/2026 ABLAPL/7030/2026	UMASHANKAR BHOSAGAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /208 /2026 () //
258	D-ABLAPL/13177/2026 ABLAPL/7031/2026	SUKANTA SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /112 /2026 () //
259	D-ABLAPL/17670/2026 ABLAPL/7032/2026	TAPAN KUMAR BISWAL VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BASTA /316 /2026 () //
260	D-ABLAPL/15796/2026 ABLAPL/7033/2026	PRITAM KUMAR JENA @ PRITAM KU. JENA @ PRITAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /40 /2026 () //
261	D-ABLAPL/17672/2026	AQUIB RAJA @ RAJA	KULDEEP MOHANTY	PLANTSITE /336 /2019

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7034/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/17676/2026 ABLAPL/7035/2026	MD NIAZ SEKH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHIRPANI P.S. /76 /2026 () //
263	D-ABLAPL/17816/2026 ABLAPL/7036/2026	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /333 /2026 () //
264	D-ABLAPL/17817/2026 ABLAPL/7037/2026	SK.SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /333 /2026 () //
265	D-ABLAPL/17830/2026 ABLAPL/7038/2026	KISHOR CHANDRA MEHER VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /307 /2025 () //
266	D-ABLAPL/15814/2026 ABLAPL/7039/2026	RAVINDRA BARADA @ RAVI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /40 /2026 () //
267	D-ABLAPL/16371/2026 ABLAPL/7040/2026	LAXMIKANTA PANIGRAHI @ LAXMI PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /118 /2026 () //
268	D-ABLAPL/17819/2026 ABLAPL/7041/2026	AMIT KUMAR SWAIN @ AMIT KU. SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
269	D-ABLAPL/17656/2026 ABLAPL/7042/2026	NILU @ SANJIB PARIDA @ SANJIB KUMAR PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	2(A)CC/0000171/2026 KHURDA PS /178 /2013 () //
270	D-ABLAPL/17840/2026 ABLAPL/7043/2026	MAGUNI SWAIN @ MAGUNI CHARAN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KENDRAPARA SADAR /350 /2026 () //
271	D-ABLAPL/17828/2026 ABLAPL/7044/2026	NAJIBUR RAHEMAN KHAN @ BADSAH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /164 /2026 () //
272	D-ABLAPL/17843/2026 ABLAPL/7045/2026	PRAMOD DAMBAL @ PRAMOD KUMAR DAMBAL VS	MANOJ KUMAR MOHANTY (2) VS	RANPUR /177 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/17822/2026 ABLAPL/7046/2026	STATE OF ODISHA CHENA REDDY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// KHANDAGIRI P.S. /521 /2026 ( //
274	D-ABLAPL/17850/2026 ABLAPL/7047/2026	RANJAN PANDA @ RANJAN @ CHANDAN PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGLA /73 /2026 ( //
275	D-ABLAPL/17826/2026 ABLAPL/7048/2026	BALABANT SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /23 /2026 ( //
276	D-ABLAPL/17913/2026 ABLAPL/7049/2026	AVIJIT MOAHAPATRA@ABHIJIT MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /198 /2025 ( //
277	D-ABLAPL/16808/2026 ABLAPL/7050/2026	PADMALOCHAN JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALIAPAL /261 /2026 ( //
278	D-ABLAPL/17917/2026 ABLAPL/7051/2026	PRADEEP KUMAR DUTTA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PALLAHARA /101 /2026 ( //
279	D-ABLAPL/17153/2026 ABLAPL/7052/2026	RABINDRA SENAPATI VS STATE OF ODISHA	DEBASIS SAHOO VS	GHASIPURA /244 /2026 ( //
280	D-ABLAPL/17194/2026 ABLAPL/7053/2026	SAUBHAGYA BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /327 /2026 ( //
281	D-ABLAPL/17858/2026 ABLAPL/7054/2026	SADAB KHAN VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	BHADRAK TOWN /323 /2026 ( //
282	D-ABLAPL/17813/2026 ABLAPL/7055/2026	DINESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
283	D-ABLAPL/17474/2026 ABLAPL/7056/2026	AMBUJA KUMAR BARIK @ AMBUJ BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(A)CC/0000171/2026 JENAPUR /126 /2022 ( //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/17814/2026 ABLAPL/7057/2026	SAMARENDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /137 /2026 () //
285	D-ABLAPL/17810/2026 ABLAPL/7058/2026	SANGRAM BHOI @ SANGHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /358 /2026 () //
286	D-ABLAPL/17811/2026 ABLAPL/7059/2026	SIPUN SETH @ SIPUN SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /623 /2026 () //
287	D-ABLAPL/17867/2026 ABLAPL/7060/2026	SATYA SAHU @ SATYABRATA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /52 /2026 () //
288	D-ABLAPL/18047/2026 ABLAPL/7061/2026	BABLU PANIGRAHI @ KRISHNA PANIGRAHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	TUSRA /57 /2024 () //
289	D-ABLAPL/17870/2026 ABLAPL/7062/2026	BABULI KUMAR SAHU VS STATE OF ODISHA	BIKASH KARNA VS	SUNABEDA /113 /2025 () //
290	D-ABLAPL/17924/2026 ABLAPL/7063/2026	TUKU JENA @ NARAYAN JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BADAGODA P.S. /312 /2026 () //
291	D-ABLAPL/16771/2026 ABLAPL/7064/2026	DAMODAR SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	ITAMATI /179 /2026 () //
292	D-ABLAPL/18119/2026 ABLAPL/7065/2026	KALIA PRADHAN @ NARENDRA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	HARICHANDANPUR /301 /2025 () //
293	D-ABLAPL/17796/2026 ABLAPL/7066/2026	MILI MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /289 /2025 () //
294	D-ABLAPL/17799/2026 ABLAPL/7067/2026	RINKAN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /347 /2026 () //
295	D-ABLAPL/18123/2026	SAROJ KUMAR PRADHAN @ MANTU	SANJIT MISHRA	PIPLI /303 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7068/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/17809/2026 ABLAPL/7069/2026	SATYA @ SATYAM BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /623 /2026 () //
297	D-ABLAPL/18125/2026 ABLAPL/7070/2026	SAROJ KUMAR ROUSTRAY @ MITU VS STATE OF ODISHA	JAGADIP SAHOO VS	BALICHANDRAPUR /161 /2026 () //
298	D-ABLAPL/17925/2026 ABLAPL/7071/2026	CHANDAN BEHERA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	JATNI P.S. /130 /2026 () //
299	D-ABLAPL/15060/2026 ABLAPL/7072/2026	DILLIP KUMAR MAJHI VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR SADAR /248 /2025 () //
300	D-ABLAPL/18035/2026 ABLAPL/7073/2026	NISHI @ NISHIKANTA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /254 /2026 () //
301	D-ABLAPL/14462/2026 ABLAPL/7074/2026	BEDABAR SAHU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	MUDANPUR RAMPUR /96 /2026 () //
302	D-ABLAPL/16310/2026 ABLAPL/7075/2026	SK. AKBAR ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /313 /2026 () //
303	D-ABLAPL/17254/2026 ABLAPL/7076/2026	AJIT SAGAR @ AJIT KUMAR SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /104 /2026 () //
304	D-ABLAPL/17749/2026 ABLAPL/7077/2026	AMARDEEP AGRAWAL@AGARWALLA VS STATE OF ODISHA	PRATYASISH MOHANTY VS	BARGARH /307 /2026 () //
305	D-ABLAPL/16688/2026 ABLAPL/7078/2026	BALABHADRA MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHENKANAL SADAR /259 /2026 () //
306	D-ABLAPL/18127/2026 ABLAPL/7079/2026	MADINESWAR KANHAR VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /21 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/17761/2026 ABLAPL/7080/2026	STATE OF ODISHA RANJIT NAYAK @ RANJIT KUMAR NAYAK VS	MITHUN KUMAR PRADHAN VS	// ASTARANGA MARINE PS /14 /2026 ()
308	D-ABLAPL/18037/2026 ABLAPL/7081/2026	STATE OF ODISHA GYANRANJAN SWAIN VS	SAMAPIKA MISHRA VS	// //0 ()
309	D-ABLAPL/18132/2026 ABLAPL/7082/2026	STATE OF ODISHA BIBEKANANDA SAHOO VS	SATYA RANJAN MULIA VS	// MOTANGA /193 /2026 ()
310	D-ABLAPL/18136/2026 ABLAPL/7083/2026	STATE OF ODISHA BIBEKANANDA SAHOO VS	SATYA RANJAN MULIA VS	// MOTANGA /199 /2026 ()
311	D-ABLAPL/16051/2026 ABLAPL/7084/2026	STATE OF ODISHA SURESH DALAI VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP LOCK /173 /2026 ()
312	D-ABLAPL/18040/2026 ABLAPL/7085/2026	STATE OF ODISHA GYANRANAJN SWAIN VS	SAMAPIKA MISHRA VS	// //0 ()
313	D-ABLAPL/17927/2026 ABLAPL/7086/2026	STATE OF ODISHA BISWAJIT MOHANTA @ BISWAJIT KUMAR MOHATO VS	RAJALAXMI BISWAL VS	// PARLAKHEMUNDI /209 /2026 ()
314	D-ABLAPL/18038/2026 ABLAPL/7087/2026	STATE OF ODISHA SAFIRUDDIN KHAN VS	SARASWATI SENAPATI VS	// TIHIDI /197 /2025 ()
315	D-ABLAPL/18044/2026 ABLAPL/7088/2026	STATE OF ODISHA JIGAR KUMAR MOHAPATRA VS	ALOK KUMAR PANDA VS	// CHANDANPUR /124 /2026 ()
316	D-ABLAPL/18045/2026 ABLAPL/7089/2026	STATE OF ODISHA HARSHA BARDHAN BEHERA VS	SAILAZA NANDAN DAS VS	// BISWANATHPUR /47 /2025 ()
317	D-ABLAPL/18051/2026 ABLAPL/7090/2026	STATE OF ODISHA SK. SALIM @ SK. SALEEM VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	// DARGHA BAZAR /63 /2026 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/17872/2026 ABLAPL/7091/2026	BANTI MOHALIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /318 /2026 () //
319	D-ABLAPL/17614/2026 ABLAPL/7092/2026	MANASI NATH VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /119 /2017 () //
320	D-WPC(OAC)/4167/2010 WPC(OAC)/4167/2010	PRASANT KUMAR GONDA VS SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT, ODISHA	SIDDHESWAR MALLIK VS	// () //